

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 42/17 in CP(IB) No. 14 / BB/ 2017	-	Hearing	Rule-4 of I&B	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *Amrulla Vaeshini M.C*
JSM Law Partners
9886073642

Respondent

M.C. Mishra

2. *Maiteyni Reishu*
9243190014

*Impledy
Applicant*

28/8/17

Counsel for petitioner is absent. IA 42/17 is again listed for orders.

List it on 29.08.2017 for passing orders on IA 42/17. Counsel for respondent is present.

MEMBER (J)

MEMBER (T)